

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB) 249 (ND)2018**

**PRESENT: MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2018**

**NAME OF THE COMPANY: M/s Global Interactive Malls Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 10 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present:</b>	Mr. Aditya Sharma Advocate for the petitioner. Mr. Rajender Beinwal Advocate for the Respondent			
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**ORDER**

Appearance has been put in on behalf of the Financial Creditor i.e. SIDBI. Ld. Counsel wishes to file his reply. Let the same be filed before the next date of hearing with copy to the opposite side.

To come up on 1.5.2018.

  
**(Ina Malhotra)**  
**Member (J)**